

DIVISION BENCH

ITEM NO.125

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No. 57/ALD/2021

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th December,
2022, 02:30 pm**

NAME OF THE COMPANY	SUNITA AGARWAL & ANR V/S M/S LDR DEVELOPERS PVT LTD & ORS
UNDER SECTION	241/242 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Varun Garg alongwith Sh. Shubham Paliwal & Sh. Nitya Prabhakar, Advs.

: For the Petitioner

Sh. Anil Kumar, PCS.

: For the Respondents

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned
to 19th January, 2023.

—Sd—

**Dr. R.C. Srivastava
(Court Officer)**

06th December, 2022

*Priya Agarwal
(Stenographer)*